

Defective Case Register from 2025-03-03 to 2025-03-03

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-ABLAPL/6391/2025	PVS NANAJI ACHARY	2025-03-03	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. page nos. 13 to 15 19 20 35 37 and 40 are not neat. 2.Petition not correctly addressed to Honorable Court
2	D-WP(C)/8671/2025	PRASANTA KUMAR SATAPATHY	2025-03-03	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Neat copy of anx.11 be filed.
3	D-BLAPL/6421/2025	KUMAR PRAJWAL	2025-03-03	.Petition not correctly addressed to Honorable Court
4	D-BLAPL/6442/2025	JNYANANANDA PANDA	2025-03-03	4-AFFIDAVIT/VERIFICATION NOT PROPER. Sl . no. 4 not properly described in affidavit.Date of rejection order not correctly mentioned in index and Book mark
5	D-ABLAPL/6408/2025	PUSPAMITRA MOHAPATRA	2025-03-03	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 11 and 14 not legible.
6	D-BLAPL/6453/2025	AMITAV TRIPATHY	2025-03-03	As per FIR. details , date of disp. of not tally with ref. certificate.
7	D-BLAPL/6474/2025	DWARIKA PRASAD MOHANTY	2025-03-03	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Name furnished in index, synopsis, date chart, V.nama and signature of executants not tally with rejection order and cause title.
8	D-BLAPL/6476/2025	SITANSU SEKHAR PRAMANIK	2025-03-03	1. Date of rejection order under Annexure-2 does not tally with para-4 of the petition.
9	D-BLAPL/6444/2025	KAUSHAL HUSSAIN	2025-03-03	20-VERNACULAR CERTIFICATE NOT FURNISHED.
10	D-BLAPL/6466/2025	RASHMIKANTA MAHALIK	2025-03-03	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Last para of page nos. 11 and 12 not neatly legible.
11	D-ABLAPL/6414/2025	STHITI PRAGYAN SUNANDINI	2025-03-03	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Age of the petitioner in cause title not tally with V.nama.
12	D-BLAPL/6469/2025	DHANANJAYA MUND	2025-03-03	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. page no. 21 partially neat.
13	D-ABLAPL/6411/2025	ABHINANDAN PRADHAN	2025-03-03	4-AFFIDAVIT/VERIFICATION NOT PROPER. Name of petitioner not correct in affidavit and.Sl no. 3 not correctly described..
14	D-ABLAPL/6300/2025	LINGARAJ MOHANTY	2025-03-03	1.Petition not correctly addressed to Honorable Court 2.Index shows Bail Application instead of ABail application.
15	D-ABLAPL/6488/2025	BIJAYA KUMAR RAGADA	2025-03-03	Age of petitioner nos. 8 and9 not mentioned.Name of pending lower court CT spl. case no. not finished in petition as per SC ST POA ACT. 2..Petition not correctly addressed to Honorable Court
16	D-ABLAPL/6310/2025	GOPINATH MISHRA	2025-03-03	Index shows Bail Petition instead of ABail Petition. 2. Petitioner no 6 signed in V. Nama in different name
17	D-ABLAPL/6374/2025	MOHAN KUMAR SAHU	2025-03-03	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page nos. 11 and12 not neat.
18	D-CRLA/6493/2025	JNYANANANDA PANDA	2025-03-03	1-Page no.12 not properly arrange,2-Serial no.J not marked in grounds
19	D-WP(C)/8343/2025	DR.PURUSOTTAM CHULI	2025-03-03	Page no 46 not neat and legible
20	D-ABLAPL/6386/2025	ALOK KUMAR PANDA	2025-03-03	Name of trial court in synopsis not tally with cause title.

21	D-ABLAPL/6392/2025	SUSANTA KUMAR ROUT	2025-03-03	As per FIR details date of disp.of not furnished in ref. certificate.
22	D-CONTC/8290/2025	ADV.	2025-03-03	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 17-REFERENCE CERTIFICATE NOT FURNISHED.
23	D-CONTC/8316/2025	ADV	2025-03-03	17-REFERENCE CERTIFICATE NOT FURNISHED.
24	D-WP(C)/8392/2025	BHABANI PRASAD MOHANTY	2025-03-03	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
25	D-WP(C)/8428/2025	SATYAJIT BEHERA	2025-03-03	Petition not correctly addressed to Honorable Court
26	D-CRLMC/6178/2025	MANOJ KUMAR MOHANTY	2025-03-03	1. Certified copy annex-1 not filed.
27	D-CRLMC/6143/2025	BISWAJIT NAYAK	2025-03-03	1.Page nos.12 13 15 and 16 not neat and legible.2.C.copy of annex-3 not filed.3.Page no.38 not filed.
28	D-WP(C)/8388/2025	NIRMAL RANJAN ROUSTRAY	2025-03-03	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Copy of Writ petition be served on Standing counsel (Railway) for opposite party No 1 and 2.
29	D-CRLMC/6206/2025	BASANTA KUMAR DAS	2025-03-03	1.Name of the parties not filled up in V.nama.
30	D-MACA/8330/2025	PRADEEP KUMAR MISHRA	2025-03-03	Put up for S.R. after filing of C.Copy of impugned judgement
31	D-CRLMC/6192/2025	PRAFULLA KUMAR JENA	2025-03-03	.Petition not correctly addressed to Honorable Court
32	D-WP(C)/8670/2025	SASANKA SEKHAR PAIKRAY	2025-03-03	Complete address of Op No 4 not furnished.
33	D-CRLMC/6087/2025	BIJAYA KUMAR DASH	2025-03-03	1. This case related to sexual offence the name of victim deleted from the petition as per the standing order 3 / 2024 and put up for SR thereafter
34	D-CRLMC/6165/2025	SIDHARTHA SANKAR RAY 2	2025-03-03	1. Age of the petitioner no.3 in cause title not tally with affidavit.
35	D-WP(C)/8393/2025	DEVAVRAT DEVESH	2025-03-03	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
36	D-CRLMC/6204/2025	PRABHAS CHANDRA PANDA	2025-03-03	.Names In Capital Letters Of All The Signing Advocates Not Indicated
37	D-WP(C)/8507/2025	GHANASHYAM NAMTOAR	2025-03-03	1. Subject code on cause title does not tally with index and Assesment slip.
38	D-ABLAPL/6320/2025	RANJAN KUMAR ROUT	2025-03-03	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED Page 8 not partial neat.Occupation not mentioned in the affidavit.PS number not tally with synopsis and cause title.
39	D-CRLMC/6186/2025	SURAJ MOHANTY	2025-03-03	1. GR case number not correctly furnished in para no.1. 2. Name and address of the petitioner no.2 not mentioned in V.nama.
40	D-BLAPL/6317/2025	SAMAPIKA MISHRA	2025-03-03	Dist. of op. party not furnished in index,synopsis,date chart, cause title and V.nama.
41	D-CRLMC/5422/2025	ABHISHEK DASH	2025-03-03	1. Certified copy of order dated 19.11.2024 not filed. 2. Age of the petitioner not mentioned in V.nama. 3. Page nos.2 to 6 and 8 not attested by the advocate. 4. Prayer of the petition not correctly furnished. 5. Sl. numbers of in Index not completely furnished 6.Petition not correctly addressed to Honorable Court
42	D-CRLMC/6195/2025	PRAFULLA KUMAR JENA	2025-03-03	.Petition not correctly addressed to Honorable Court
43	D-CRLMC/6333/2025	KISHORE KUMAR MISHRA	2025-03-03	.Receipt Showing Serv.copy To E.D. not Filed.
44	D-CRLMC/6295/2025	KALU CHARAN SWAIN	2025-03-03	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 1. Vnama not properly stamped. 2.Petition not correctly addressed to Honorable Court
45	D-MACA/8496/2025	SRINIBAS MOHANTY	2025-03-03	court fee payable not furnished 2- date of judgement not furnished in being aggrieved
46	D-MATA/8583/2025	BIJAYA KUMAR RAGADA	2025-03-03	1. Period of Delay 225 days

47	D-CRLMC/6315/2025	LAXMAN PRADHAN	2025-03-03	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 1. Welfare fee of Rs.50/- not paid on V.Nama.2.Copy of F.I.R.not filed.
48	D-BLAPL/6383/2025	BISWARANJAN DALAI	2025-03-03	As per Rejection order S.T number not furnished in the cause title.
49	D-WP(C)/8296/2025	ACHYUTANANDA PATTANAIK	2025-03-03	1. Annexure-4 series page no 22 to 31 not neat and legible.
50	D-WP(C)/8469/2025	ARUPANANDA GOSWAMY	2025-03-03	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
51	D-RPFAM/8068/2025	PRADEEP KUMAR DAS	2025-03-03	This may be registered as CRLMP.
52	D-WP(C)/8041/2025	ADAM ALI KHAN	2025-03-03	Annexure no 4 not indicated in Book mark index and Annexure 5 and 6 not Page mark
53	D-RPFAM/8078/2025	RAJESH KUMAR MAHAPATRA	2025-03-03	1.Court Fee Of Rs. 6/- not paid 2.The word matrimonial appeal may be corrected as revision in the body of the petition.
54	D-ABLAPL/6289/2025	ANANTA CHARAN BISOI	2025-03-03	1. Date of Year under Annexure-3 not correctly furnished in Book mark.
55	D-CRLMC/5416/2025	ABHISHEK DASH	2025-03-03	1. ICC case number not correctly furnished in synopsis and para no.1. 2. Certified copy of order dated 19.11.2024 not filed. 3. Prayer of the CRLMC not correctly furnished. 4. Sl. numbers of in Index not completely furnished.5..Petition not correctly addressed to Honorable Court
56	D-WP(C)/8449/2025	DURGA PRASAD PANIGRAHI	2025-03-03	Annexure-7 not correctly page marked
57	D-ABLAPL/6293/2025	SWARAJ PATEL	2025-03-03	1. Year of G.R.Case No.on cause title does not tally with Synopsis,Date Chart and petition.
58	D-WP(C)/8461/2025	SUBRAT SATPATHY	2025-03-03	1.Copy not served on S.C. (C.T. and G.S.T.).2.I.A. is not page marked.
59	D-ABLAPL/6292/2025	BABITA DASH	2025-03-03	1. Synopsis and Date chart not alphabetic paginated in Index.2. Annexure-1 not marked on the file.
60	D-ABLAPL/6296/2025	ANOOP DEY	2025-03-03	4-AFFIDAVIT/VERIFICATION NOT PROPER. 9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 1. Provision of Law not correctly furnished.2.Paragraph no. not correctly furnished on declaration.3. Authorization to swear affidavit on behalf of other petitioner not furnished.4.Name of the deponent on affidavit not signed.5.Petitioner No.3 executed in V.Nama both in Signature and L.T.I.
61	D-ABLAPL/6430/2025	JITENDRA SAMANTARAY	2025-03-03	4-AFFIDAVIT/VERIFICATION NOT PROPER. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Fathers name not tally with cause title and affidavit.Executant no-4 and 7 not tally with cause title.
62	D-WP(C)/7668/2025		2025-03-03	4-AFFIDAVIT/VERIFICATION NOT PROPER. Department and Address of Responent no 1 and 3 not furnished
63	D-WP(C)/8465/2025	BISWA PRAKASH DHAL	2025-03-03	.Petition not correctly addressed to Honorable Court
64	D-WP(C)/8429/2025	SUBASH CHANDRA TRIPATHY	2025-03-03	Serial no not correctly mentioned in the index.
65	D-WP(C)/8380/2025	PRAKASH KUMAR JENA	2025-03-03	Page 23 not legible.
66	D-WP(C)/8418/2025	TRILOCHAN NANDA	2025-03-03	Date mentioned under annexure-4 not tally with the Book mark index index and averment of the writ petition.
67	D-WP(C)/8381/2025	ANNADA PRASAD MOHANTY	2025-03-03	.Petition not correctly addressed to Honorable Court
68	D-WP(C)/8484/2025	PRATAP KUMAR MOHANTY	2025-03-03	1.Synopsis and date charts are not alphabetically paginated.2.The name of the counsel in capital letters and enrollment number in last page of writ petition not furnished.3.Age of the petitioner in declaration portion of affidavit not furnished.4.Sole opp.party is not properly described.5.Mobile number of all the counsel in vakaltnama not furnished.6.I.A. is not page marked.
69	D-WP(C)/8386/2025	SAMVIT MOHANTY	2025-03-03	Annex.4 has been typed as annex.5 at page 6 of the petition.

70	D-WP(C)/8433/2025	CHITRASEN PARIDA	2025-03-03	.Receipt Showing Serv.copy To ct not Filed.
71	D-WP(C)/8491/2025	CHITRASEN PARIDA	2025-03-03	Copy not served on S.C. (C.T and G.S.T.)
72	D-WP(C)/8421/2025	PRAFULLA KUMAR MOHAPATRA	2025-03-03	Date mentioned under annexure-17 not tally with the Book mark index, index and averment of the writ petition.
73	D-BLAPL/6428/2025	SUBHASIS PANDA	2025-03-03	1. Name of opp.party not correctly furnished in V.nama. 2..Receipt Showing Serv.copy To cg not Filed.
74	D-MACA/8521/2025	SOMNATH ROY	2025-03-03	21-STATUTORY DEPOSIT/AWARDED AMOUNT NOT DEPOSITED. 1. Period of Delay 105 days
75	D-WP(C)/8481/2025	CHITRASEN PARIDA	2025-03-03	1.Copy not served on S.C. (C.T. and G.s.T.).
76	D-WP(C)/8385/2025	BHAKTA RANJAN BARIK	2025-03-03	.Petition not correctly addressed to Honorable Court
77	D-WP(C)/8175/2025	PRAVASH CHANDRA JENA	2025-03-03	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 20-VERNACULAR CERTIFICATE NOT FURNISHED.
78	D-BLAPL/6434/2025	SUBHASIS PANDA	2025-03-03	.Receipt Showing Serv.copy To cg not Filed.
79	D-MACA/8335/2025	AMIYA KUMAR MOHANTY	2025-03-03	1. Court Fee Rs.750/ payable paid Rs.12/ Rs.738/ to be paid
80	D-WP(C)/8217/2025	PRADEEP KUMAR DAS	2025-03-03	Synopsis and date charts are not alphabetically paginated ans also not marked in index.
81	D-WP(C)/8494/2025	PRAJIT KUMAR PRADHAN	2025-03-03	Date mentioned in Annexure-3 and averment of writ petition does not tally with book marks index and index of writ petition.
82	D-MACA/8356/2025	PRAMOD KUMAR TRIPATHY	2025-03-03	1. Period of Delay 108 days
83	D-WP(C)/8365/2025	JITENDRA KUMAR MISHRA (2)	2025-03-03	Annexures are not attested properly
84	D-BLAPL/6388/2025	PVS NANAJI ACHARY	2025-03-03	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 11 24 and 25 not neat.
85	D-CRLMC/6266/2025	SASANKA SEKHAR PAIKRAY	2025-03-03	4-AFFIDAVIT/VERIFICATION NOT PROPER. C.Copy of order to be filed.Paragraph not correctly mentioned Affidavit in the IA
86	D-CMP/8506/2025	SOUBHAGYA SUNDAR DAS	2025-03-03	Petition not correctly addressed to Honorable Court
87	D-WP(C)/8466/2025	BIJAY PANDA	2025-03-03	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
88	D-MACA/8425/2025	ANJAN KUMAR BISWAL	2025-03-03	1.Period of Delay 306 days 2. Court Fee Rs.2410 payable not paid
89	D-WP(C)/8225/2025	LALITENDU MISHRA	2025-03-03	1.Opp.Part No.3 in court below has not been made party to this writ petition.2.Xerox attested copy of order under Annexure-1 filed, but c.copy there of not filed
90	D-BLAPL/6427/2025	ASHOK KUMAR ROUT	2025-03-03	20-VERNACULAR CERTIFICATE NOT FURNISHED.
91	D-CMP/8349/2025	PRASANNA KUMAR RATH	2025-03-03	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1.JDR No-4 not impleaded as Party in this Petition.2.Not correctly addressed in the I.A.3.Annexure -2 is not legible.
92	D-BLAPL/6382/2025	BIBHUDATTA PANDA	2025-03-03	P.S ,S.T and G.R case number not tally with cause title and petition.
93	D-CRLA/6459/2025	SANGRAMJIT PANDA	2025-03-03	1. Code Is wrong,Correct code may be 091500 2. Date of judgment appears to be incorrect in Prayer.
94	D-WP(C)/8203/2025	BADRINARAYAN PANDA	2025-03-03	Synopsis and date charts are not alphabetically paginated.
95	D-WP(C)/8396/2025	BISWABIHARI MOHANTY	2025-03-03	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
96	D-CRLA/6368/2025	BISWABHUSAN DAS	2025-03-03	1. Period of Delay 32 days
97	D-WP(C)/8404/2025	NALINI KANTA DASH	2025-03-03	Copy not served on SC (T).

98	D-WP(C)/8402/2025	BISWABIHARI MOHANTY	2025-03-03	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
99	D-CRLA/6405/2025	ASHOK KUMAR BEHERA	2025-03-03	1. Period of Delay 03 days 2. Code is wrong-Correct code may be 091900
100	D-WP(C)/8212/2025	PRAJIT KUMAR PRADHAN	2025-03-03	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
101	D-MACA/8384/2025	BIRANCHI NARAYAN RATH	2025-03-03	1. Period of Delay 574 days
102	D-CRLA/6463/2025	SANGRAMJIT PANDA	2025-03-03	1. Code is wrong-Correct code would be 091500 2. Date of impugned judgment is wrong in Prayer.
103	D-MACA/4764/2025	BIKRAM CHANDRA GHADAI	2025-03-03	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED The page marked in the index at annex.1 be corrected as 10- 25.
104	D-CRLMC/5426/2025	ABHISHEK DASH	2025-03-03	1. Sl.numbers of in Index not completely furnished. 2. Page nos.1 to 6 not attested by the Advocate for the petitioner. 3. Prayer of the CRLMC not correctly furnished 4.Petition not correctly addressed to Honorable Court
105	D-MACA/8332/2025	PRADEEP KUMAR MISHRA	2025-03-03	Put up for S.R. after filing of C.Copy of impugned judgement.
106	D-WP(C)/8579/2025	AVIJIT PAL	2025-03-03	Paragraphs not mentioned in the declaration part of the affidavit of the writ petition.
107	D-CRLA/6473/2025	SANGRAMJIT PANDA	2025-03-03	1-Synopsis and Date chart not signed,2-Date of judgement wrongly mentioned in synopsis and prayer,2- Paragraph no.wrongly mentioned in declaration of affidavit in I.As.
108	D-WP(C)/8228/2025	MAHENDRA KUMAR SAHOO	2025-03-03	THE NAME OF OPP.PARTIES II SYNOPSIS AND DATE CHARTS ARE NOT CORRECTLY FURNISHED
109	D-CRLMC/5425/2025	ABHISHEK DASH	2025-03-03	1. Sl. numbers of in Index not completely furnished. 2. Prayer of the CRLMC not correctly furnished.
110	D-CRLMC/5420/2025	ABHISHEK DASH	2025-03-03	1. Certified copy of order dated 19.11.2024 not filed. 2. Prayer of the CRLMC not correctly furnished. 3. Sl. numbers of in Index not completely furnished.
111	D-WP(C)/8403/2025	BISWABIHARI MOHANTY	2025-03-03	Age of the petitioner as mentioned in both the affidavit (writ petition and in I.A. petition) not tally with the cause title.
112	D-WP(C)/8177/2025	MAMATA MISHRA	2025-03-03	1.Age of opp.party Nos.3 an 4 not furnished.2.Opp.Party Nos.5 and 6 in court below has not been made parties to this writ petition.
113	D-CRLMC/5233/2025	SANJIB KUMAR BHANJADEO	2025-03-03	1. Page nos. 17 and 28 repeated twice.
114	D-CRLA/6472/2025	KASHINATH PATTANAIK	2025-03-03	IAs are incorrectly addressed.(ii)Days of delay is left blank in IA no.665/25
115	D-CRLA/6471/2025	SANGRAMJIT PANDA	2025-03-03	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Date of impugned judgment may be corrected in Prayer

DEFECTIVE REPORT LIST**DEFECTIVE REPORT OF 03-03-2025 (CASES FILED BEFORE 2024)**

Sl n o.	Filing Number	Case Number	Advocate for Petitioner/Caveator	Defects as per S.R.
1	RVWPET/24 5/2017	RVWPET/24 5/2017	M/S.PRAFULLA KU.KAR	OTHERS. PLACE IT AFTER FILING OF C.COPY OF IMPUGNED ORDER
2	RVWPET/12 9/2017	RVWPET/12 9/2017	M/S.N.K.MISHRA,S.K.MISHRA ,S.MOHARANA,D.K.PANI	OTHERS. DELAY OF 882 DAYS OTHERS. DAF OF RS 2.25 /- NOT PAID